

(ख) क्या सरकार किसानों के वर्षा से प्रभावित गेहूँ को बाजार में बिक्री करने की तथा स्वयं सरकार द्वारा उसकी खरीद की व्यवस्था करेगी ; और

(ग) किसानों का वर्षा से प्रभावित कितना गेहूँ अब तक खरीदा गया है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में उप-मंत्री (कुमारी कमला कुमारी) : (क) और (ख) . इस वर्ष गेहूँ कटाई मौसम के दौरान गैरमौसमी वर्षा होने के कारण गेहूँ की फसल का कुछ क्षति पहुँची है । किसानों को राहत पहुँचाने के उद्देश्य से, सरकार ने उपभोक्ताओं की सुरक्षा और उनके स्वास्थ्य तथा खाद्य अपशिष्ट निवारण अधिनियम के अन्तर्गत निर्धारित किए गए मानकों के अनुरूप यथा-सम्भव अधिक मात्रा में वर्षा से प्रभावित गेहूँ की वसूली करने के लिए निर्दिष्टियों में ढील दे दी है । भारतीय खाद्य निगम और अन्य सरकारी एजेंसियाँ इन शिथिलित निर्दिष्टियों के अनुसार गेहूँ की वसूली कर रही हैं । सरकार मंडी में किसानों के स्टॉक की बिक्री की जिम्मेदारी नहीं ले सकती है । ऋण वापस करने में किसानों द्वारा उठायी जा रही कठिनाइयों के बारे में सरकार को कोई जानकारी नहीं है ।

(ग) केन्द्रीय भण्डार के लिए केवल निर्धारित निर्दिष्टियों के अनुरूप ही गेहूँ खरीदा गया है । 8 जुलाई 1982 तक 75.03 लाख मीटर टन गेहूँ वसूल कर लिया गया था ।

Delay in Handling over of conveyance Deed and other Documents for Registration

454. SHRI DIGAMBAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the D.D.A. takes abnormally long time in executing conveyance deed and registration of MIG Flats sold on cash down basis with the allottees;

(b) if so, the reasons therefor;

(c) whether it is a fact that the allottees of MIG Flats in East of Kailash (Suraj Parbat) who got the flats on cash down basis as far back as

November-December, 1975 have not so far been handed over the conveyance deed and other documents for registration;

(d) whether this delay is also causing loss of revenue to the Public Exchequer; and

(e) if so, what steps Government propose to take to expedite matters and fix a day by which registration of all flats allotted as far back as 1975-76 on cash down basis in East of Kailash is completed and make it incumbent on the DDA to adhere to the time-scheduled?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The DDA has denied that there is abnormal delay in executing conveyance deed. It has reported that dealers occur on account of the following main reasons:—

(i) Non-payment of dues, i.e., interest charges, ground rent etc., by the allottee inspite of repeated reminders.

(ii) Inspection of flats for preparation of plan of the flat showing location, boundaries and accommodation of flat.

(iii) Unauthorised addition and alteration by the allottees.

(iv) Change in the procedure of stamping the Conveyance Deed papers by the Collector of stamps.

(c) The DDA has reported that in most of the cases the conveyance deeds have either been registered or sent to the allottees for getting the same stamped from the offices of the Collector of Stamps. It has also reported that in the remaining cases, the preparation and issue of conveyance deed papers are under process.

(d) The DDA has reported that the delay does not result in any loss to it.

(e) The DDA has reported that preparation of conveyance deed for this

colony has been given priority and that the actual date of completion will depend on the time taken by the allottees to complete the formalities for the execution of the conveyance deeds.

Hurdle in Implementing the I.R.D.P.

455. SHRI SOMNATH CHATTERJEE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether he is aware that the main hurdle in implementing the Integrated Rural Development Programme is the lack of adequate improvement of nationalised banks; and

(b) if so, what steps Government propose to take in this matter?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) It is a fact that inadequate flow of institutional credit has been one of the constraints in the implementation of the Integrated Rural Development Programme (IRDP).

(b) Some of the important steps taken to improve the flow of credit for IRDP are:

(i) A high level committee under the chairmanship of Member-Secretary, Planning Commission, has been set up by the Ministry of Rural Development to review the availability of credit for IRDP periodically and to devise ways and means to improve the operational difficulties being experienced in obtaining credit;

(ii) The Reserve Bank of India has issued an important circular to all the scheduled commercial banks on 10-12-1981, regarding the role of banks in IRDP and containing instructions about the action that the banks should take to step-up the disbursement of institutional credit for IRDP. These have been supplemented by guidelines issued to the State Govts./UT administra-

tions by the Ministry of Rural Development on 8-1-1982;

(iii) Credit support from banks for IRDP in individual States/UTs is frequently reviewed during meetings at various levels and visits of officers of the Ministry of Rural Development to the States;

(iv) Operational problems and solutions are discussed in seminars and workshops organised by the Ministry of Rural Development and attended by State Govt./UT administration officers and bankers.

(v) The current branch licensing policy of the Reserve Bank of India is oriented towards branch expansion in rural and semi-urban areas.

Amount Allocated and utilised for Rural and Urban Housing Development in U.P.

456. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total amount of loan and Central Government aid allocated and utilised (spent) for rural and urban housing development in U.P. during 1979-80, 1980-81 and 1981-82; and

(b) details thereof and what action is proposed to be taken in this respect?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Housing is a State subject. The role of the Central Government in this regard is confined to issuing of policy guidelines and providing financial assistance to the States in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme or head of develop-